

Housing Commissioner (Loans) under the Secretary (Local Self-Government) Delhi Administration.

In June 1978 this was decentralised and entrusted to Departmental Heads. The applications filed with the Assistant Housing Commissioner (Loans) were thereafter transferred to the Departmental Heads including Director of Education.

Delhi Rent Control Act

2972 SHRI KACHARULAL HEMRAJ JAIN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the question of amending the Delhi Rent Control Act comprehensively has been engaging the attention of the Government;

(b) if so, the particulars thereof; and

(c) when a comprehensive amendment bill is likely to be brought before Parliament in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir

(b) Some proposals are under consideration to make the Delhi Rent Control Act, 1958, more effective.

(c) As and when the Bill is finalised, it will be brought before the Parliament.

Complaints against the maintenance of Grand Hotel, Simla

2973 SHRI VIJAYKUMAR N. PATIL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the number of complaints regarding the bad maintenance of the Grand Hotel at Simla is on the increase; and

(b) if so, what steps Government propose to take against the irresponsible officers in-charge of the hotel?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir. As and when any complaint is received, the Assistant Estate Manager, in-charge of the Grand Hotel, looks into it and take remedial measures.

(b) The question does not arise.

Bangladesh Breaks off talks on Ganga Waters

2974 SHRI VASANT SATHE. Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether attention of the Government has been drawn to the news report appearing in the Times of India dated 12-7-78 under the caption "Bangladesh Breaks off talks on Ganga Waters";

(b) if so, what is the reaction of the Government to the various observations made therein;

(c) details regarding facts of the matter; and

(d) further action proposed in the matter?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) to (d). On the same day (12th July, 1978) the official spokesman of the Ministry of External Affairs denied that the Indo-Bangladesh talks had broken off as reported by a section of the press.

At the fifteenth meeting of the Joint Rivers Commission, which concluded on 11th July, 1978, a preliminary review was made and clarifications sought on each other's proposals for augmentation of the Ganga flows. The Commission decided to hold its